

CCP No.34/2005

3.12.2012

Hon'ble Mr. Justice Alok Kumar Singh, Member(J)
Hon'ble Mr. D.C. Lakha, Member (A)

Sri Surendran P. counsel for the applicant is on adjournment list till 21.12.2012. From the other side, Sri S.P. Singh, counsel for the respondents states that compliance has been made.

List on 2.1.2013.


Member (A)
Girish/-


Member (J)

CCP No 34/05

✓ 2.1.2013

For Applicant: Sri Surendran P.
For Respondents: Sri R. Mishra.

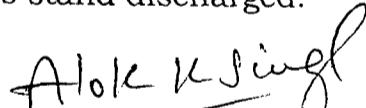
Sri Surendran P. fairly concedes that entire compliance has been made.

In view of the above, this CCP is struck off in full and final satisfaction. Notices stand discharged.


(S.P. Singh)

Member (A)

Girish/-


(Justice Alok K. Singh)

Member (J)

*Copy of Order
dated 2-1-13
Verbal
04-1-13*